

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

To

The Presiding Officer of proposed Camp Courts.

No: 60083/45

Dated: 25-3-2019

Subject:-Purchase of necessary equipments for holding the Camp Courts.

Sir,

As has already been conveyed to you, an amount of Rs. 1.00 lac has been placed at your disposal for purchase of equipments necessary for holding the Camp Courts. In this regard, it may be noted that the equipments which are already available with you viz., Laptop etc. may not be purchased and expenditure be incurred on only those equipments which are not otherwise available with you and are absolutely necessary for holding the Camp Courts.

With regards,

Yours faithfully,

(Sanjay Dhar)
Registrar General

No: 60083-84/45

Dated: 25-3-2019

Copy of the above forwarded to:

1. Chief Accounts Officer, J&K High Court, Jammu for information.

Registrar General